



* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 502/2023 HCL TECHNOLOGIES LIMITED

..... Plaintiff

Through: Ms. Vareesha Irfan, Adv.

versus

MR SANJAI RANGANATHAN

..... Defendant

Through: Ms. Aakashi Lodha, Adv. (through VC)

CORAM: SIDHARTH MATHUR (DHJS), JOINT REGISTRAR (JUDICIAL)

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<u>ORDER</u> 20.10.2023

The counsel for the defendant states that she had filed the written statement, vide diary no. 1945328/23. The office noting in respect thereof is however awaited.

List the matter for completion of pleadings on **14.12.2023.**

I.A.No. 13743/23 (u/o Rule 1 & 2 CPC)

The counsel for the defendant states that she had also filed the reply today, vide diary no. 1951562/23. The office noting in respect thereof is likewise awaited.

The application though is already listed before the Hon'ble Court on 31.10.2023.

SIDHARTH MATHUR (DHJS) JOINT REGISTRAR (JUDICIAL)

OCTOBER 20, 2023/PU

Click here to check corrigendum, if any

This is a digitally signed order.

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